## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1747 ANSWERED ON:01.12.2011 SCHEDULE OF RATES UNDER MGNREGS Azad Shri Kirti (Jha);Siricilla Shri Rajaiah

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a committee was set up to review the Schedule of Rates (SoR) for the Mahatma Gandhi National Rural Employment Guarantee Scheme;

(b) if so, the details thereof;

(c) whether recommendations made by the Committee have been implemented;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): No sir.

(b) to (d): Does not arise.

(e): Para 7 of Schedule I of the Mahatma Gandhi National Rural Employment Guarantee Act provides that when the wages are directly linked with the quantity of work the wages shall be paid according to the schedule of rates fixed by the State Government for different types of work every year, in consultation with the State Council. State Governments may undertake comprehensive work, time and motion studies to observe out turn and fix rates after the detailed location specific observations. Therefore formulating schedule of rates is the responsibility of the concerned State Governments.